B-2

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 12-A to F of 2016 with TP No. 12/397-398/NCLT/AHM/2016 (New) CA Nos. 84/2011, 88/2013, 113/2013, 127/2013, 43/2014, 211/2014 With CP No. 3/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

Name of the Company:

Karun Jain

V/s.

Asian Films Production & Distribution Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. HITESH BUCH PCS

Kelpondert 1 DC

2.

ORDER

None present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondent No.1. None present for other Respondent.

At request of learned PCS for Respondent.

List the matter on 16.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of January, 2018.